

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
STARRED QUESTION NO. 19
ANSWERED ON 05/12/2023

STEPS TAKEN TO ACHIEVE CLEAN ENERGY TARGET BY 2030

*19. SHRI MUKUL BALKRISHNA WASNIK

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether it is a fact that India is falling behind on delivering the targets of increasing its non-fossil energy capacity for achieving the clean energy target by 2030;
- (b) the details of the production of non-fossil fuel energy, State-wise; and
- (c) the steps taken by Government to ensure production of fifty per cent of the country's energy requirements through renewable energy by 2030?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

- (a) to (c) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION No. 19 for
ANSWER ON 05-12-2023**

(a) No Sir. India is on track for achieving its target of having 50 percent of its installed source generation capacity from non-fossil fuel sources by 2030. So far, a total of 186.46 GW capacity from non-fossil fuel-based energy resources has been installed in the country as on 31.10.2023, which includes 178.98 GW Renewable Energy and 7.48 GW Nuclear Power. In addition, 114.08 GW of capacity is under implementation and 55.13 GW of capacity is under tendering. The Non-Fossil electricity Capacity increased from 32.54% in March, 2014 to 43.82% in Oct, 2023.

(b) Statewise Installed Capacity of non-fossil fuel-based energy resources in the Country is given at **Annexure**.

(c) The Government has taken several measures to promote renewable energy in the country, including, inter-alia, the following:

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- Specifying the minimum share of consumption of non-fossil resources by designated consumers, including Distribution Companies, up to 2029-30,
- Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers for installation of RE projects at large scale,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II,
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- Notification of standards for deployment of solar photovoltaic system/devices,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022.
- Notification of The Electricity (Late Payment Surcharge and related matters) Rules (LPS rules).
- Launch of Green Term Ahead Market (GTAM) to facilitate sale of Renewable Energy Power through exchanges.
- National Green Hydrogen Mission launched with an aim to make India a global hub for production, utilization and export of Green Hydrogen and its derivatives.
- Notification of prescribed trajectory for RE power bids of 50 GW/ annum to be issued by Renewable Energy Implementation Agencies from FY 2023-24 to FY 2027-28.

Annexure referred to in reply to part (b) of Rajya Sabha Starred Question No. 19 for 05/12/2023 regarding 'Steps taken to achieve clean energy target by 2030'

Statewise Installed Capacity of non-fossil fuel-based energy resources in the Country as on 31.10.2023

S. No.	STATES / UTs	Small Hydro Power	Wind Power	Bio Power	Solar Power	Large Hydro Power	Nuclear Power	Total Capacity
		(MW)	(MW)	(MW)	(MW)	(MW)	(MW)	(MW)
1	Andhra Pradesh	163.31	4096.65	566.39	4555.20	1610.00		10991.55
2	Arunachal Pradesh	133.11		0.00	11.79	1115.00		1259.90
3	Assam	34.11		2.00	155.81	350.00		541.92
4	Bihar	70.70		126.02	223.54			420.26
5	Chhatisgarh	76.00		275.00	1015.24	120.00		1486.24
6	Goa	0.05		1.94	35.76			37.75
7	Gujarat	91.64	11171.32	112.23	10417.56	1990.00	1140.00	24922.75
8	Haryana	73.50		263.95	1224.30			1561.75
9	Himachal Pradesh	969.71		10.20	111.55	10263.02		11354.48
10	Jammu & Kashmir	161.43		0.00	54.98	3449.00		3665.41
11	Jharkhand	4.05		14.10	121.77	210.00		349.92
12	Karnataka	1280.73	5313.55	1907.28	9347.18	3689.20	880.00	22417.94
13	Kerala	270.52	62.50	2.50	858.68	1864.15		3058.35
14	Ladakh	40.99		0.00	7.80	0.00		48.79
15	Madhya Pradesh	123.71	2844.29	134.94	3167.92	2235.00		8505.86
16	Maharashtra	382.28	5152.58	2641.94	5064.46	3047.00	1400.00	17688.26
17	Manipur	5.45		0.00	13.03	105.00		123.48
18	Meghalaya	55.03		13.80	4.19	322.00		395.02
19	Mizoram	45.47		0.00	30.43	60.00		135.90
20	Nagaland	32.67		0.00	3.04	75.00		110.71
21	Odisha	115.63		59.22	465.23	2154.55		2794.63
22	Punjab	176.10		527.85	1266.55	1096.30		3066.80
23	Rajasthan	23.85	5193.42	125.08	18089.21	411.00	1180.00	25022.56
24	Sikkim	55.11		0.00	4.69	2282.00		2341.80
25	Tamil Nadu	123.05	10325.67	1043.70	7164.59	2178.20	2440.00	23275.21
26	Telangana	90.87	128.10	220.37	4712.98	2405.60		7557.92
27	Tripura	16.01		0.00	18.47			34.48
28	Uttar Pradesh	49.10		2219.56	2632.61	501.60	440.00	5842.87
29	Uttarakhand	218.82		139.74	575.53	3975.35		4909.44
30	West Bengal	98.50		343.46	194.06	1341.20		1977.22
31	Andaman & Nicobar	5.25		0.00	29.91			35.16
32	Chandigarh			0.00	64.05			64.05
33	Dadar & Nagar Haveli/ Daman & Diu			0.00	46.47			46.47
34	Delhi			84.00	236.41			320.41
35	Lakshadweep			0.00	4.77			4.77
36	Pondicherry			0.00	43.27			43.27
37	Others		4.30	0.00	45.01			49.31
	Total (MW)	4986.75	44292.38	10835.27	72018.04	46850.17	7480.00	186462.61